

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI
SPECIAL BENCH

(IB)-327(PB)/2017

IN THE MATTER OF:

M/s. Nitin Mago & Ors.

.....Petitioners

v.

M/s. AMR Infrastructure Ltd.

.....Respondent

SECTION : UNDER SECTION 7 of IBC, 2016

Order delivered on 04.10.2017

Coram:

CHIEF JUSTICE M.M. KUMAR
Hon'ble President

R. VARADHARAJAN
Hon'ble Member (J)

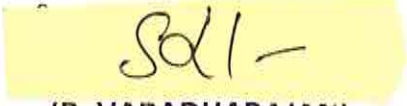
For the Petitioner(s) : Mr. P. Chaitanyashil, Advocate

ORDER

Due to paucity of time, the matter could not be taken up for hearing.

List for further consideration on 16.10.2017.


(CHIEF JUSTICE M.M. KUMAR)
PRESIDENT


(R. VARADHARAJAN)
MEMBER JUDICIAL

04.10.2017
VINEET